

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) -577 (ND) 2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018**

**NAME OF THE COMPANY: Purab Sagar Saini Vs. Radius Synergies Pvt. Ltd.**

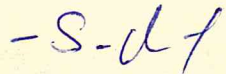
**SECTION OF THE COMPANIES ACT: 9 of IBC 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	Ms. Geetesh Meena, Advocate		
	<b>For the Respondent:</b>	Mr. Ankur Singh, Advocate		


**ORDER**

Mr. Ankur Singh, Advocate has put in appearance on behalf of the Respondent. He prays for some time to file his reply. Let the same be filed before the next date of hearing.

To come up on 22<sup>nd</sup> January, 2018.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**